

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 409 /Confdl./2025 Bilaspur, dated the 09/05/2025
II-2-17/2001 (Pt. IV)

Copy of Order No. ESTB/2133/2025-GAD-7 dated 09.05.2025 issued by the Secretary, Government of Chhattisgarh, General Administration Department, Raipur forwarded to:-

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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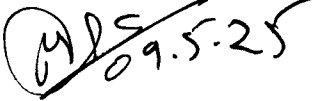
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21) Shri Sanjay Agarwal, XIV District & Additional Sessions Judge, Raipur, *for information and compliance. He is directed to take over charge at his new place of posting **on or before 19.05.2025** and send his handing and taking over charge report to this Registry.*
- 22) Principal District & Sessions Judge, Raipur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same **by 22.05.2025** under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 23) Principal District & Sessions Judge, Balod/ Balrampur at Ramanujanj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewada/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/ Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Sarguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- 24) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 29) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 32) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.



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- 33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

09.5.25

(MANEESH KUMAR THAKUR)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर

//आदेश//

नवा रायपुर अटल नगर, दिनांक 9/05/2025

File No.: ESTB/2133/2025-GAD-7 : श्री संजय अग्रवाल, XIV जिला और अतिरिक्त सत्र न्यायाधीश, रायपुर की सेवाएं विधि और विधायी कार्य विभाग, मंत्रालय, नवा रायपुर अटल नगर के आदेश क्रमांक 2028/1549/XXI-B/C.G./2025, दिनांक 08.05.2025 द्वारा मान. छत्तीसगढ़ उच्च न्यायालय से वापिस लेते हुए सामान्य प्रशासन विभाग के अधीन छत्तीसगढ़ मानव अधिकार आयोग, रायपुर में प्रतिनियुक्ति पर संयुक्त सचिव के पद पर पदस्थ करने हेतु सौंपी गई है।

2/ अतएव राज्य शासन एतद्वारा, श्री संजय अग्रवाल, XIV जिला और अतिरिक्त सत्र न्यायाधीश, रायपुर की सेवाएं छत्तीसगढ़ मानव अधिकार आयोग में संयुक्त सचिव के पद पर पदभार ग्रहण करने के दिनांक से, आगामी आदेश तक प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

Digitally signed by
RAJAT KUMAR
Date: 09-05-2025
12:31:52

(रजत कुमार)
सचिव
छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

File No.: ESTB/2133/2025-GAD-7: नवा रायपुर अटल नगर, दिनांक 9/05/2025

प्रतिलिपि:-

1. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, बिलासपुर (छ.ग.)।
2. महालेखाकार, छत्तीसगढ़, रायपुर।
3. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग, मंत्रालय, की ओर आदेश दिनांक 08.05.2025 के संदर्भ में।
4. सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री सचिवालय, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
5. श्री संजय अग्रवाल, XIV जिला और अतिरिक्त सत्र न्यायाधीश, रायपुर, जिला-रायपुर

6. अवर सचिव, छत्तीसगढ़ शासन, मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर।
 7. मुख्य लेखाधिकारी, सामान्य प्रशासन विभाग, मंत्रालय, नवा रायपुर अटल नगर।
 8. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, इंद्रावती भवन के पास, नवा रायपुर अटल नगर की ओर आगामी राजपत्र में प्रकाशनार्थ।
 9. कोषालय अधिकारी, जिला कोषालय, रायपुर।
- की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

Digitally signed by

Ritu Verma

Date: 09-05-2025

उप सचिव

17:36:10

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग